

Baidyanath Prasad Vs State Of Jharkhand

Court: Jharkhand High Court

Date of Decision: Jan. 31, 2025

Hon'ble Judges: Anubha Rawat Choudhary, J

Bench: Single Bench

Advocate: Ashutosh Kumar, Suman Marandi, Raj Vardhan, Krishna Murari

Final Decision: Disposed Of

Judgement

Anubha Rawat Choudhary, J

1. Counsel for the parties are present.Ã, Ã, Ã, Ã,

2. Counsel for the parties jointly submit that order passed by this court in W.P. (S) No. 7058 of 2023 dated 01.07.2024 has been complied though

belatedly.

3. Considering the submissions, this court is not inclined to proceed any further in the contempt proceeding which is hereby dropped.